

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**

(Office of the Registrar General at Jammu)

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**Subject: Assigning of additional charge of the Court/Post fallen vacant pursuant to the transfers of Judicial Officers effected vide High Court Order No. 671 of 2022/RG dated 15.04.2022.**

**ORDER**

**No: 494 of 2022/RG**

**Dated: 21.04.2022**

In the interest of administration, it is hereby ordered that:

- i. The additional charge of the office of the Director, J&K Judicial Academy is assigned to the Registrar Vigilance, High Court of J&K and Ladakh, till further orders.
- ii. The additional charge of the Court of Additional District & Sessions Judge, Srinagar is assigned to the 1<sup>st</sup> Additional District & Sessions Judge, Srinagar, till further orders.

**By Order.**

**(Sanjeev Gupta)**  
**Registrar General**

**No: 3171-96/RG/GS**

**Dated: 21.04.2022**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Director, J&K Judicial Academy, Jammu
5. Principal District & Sessions Judge, Srinagar
6. Additional District & Sessions Judge, Srinagar
7. 1<sup>st</sup> Additional District & Sessions Judge, Srinagar  
..... for information & necessary action.
8. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
10. Assistant Registrar, Statistical Section, High Court of J&K and Ladakh for information and necessary action.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

**Registrar General**